

RERA, the 'Appropriate Government' *i.e.* States/Union Territories (UTs) are required to establish the Real Estate Regulatory Authority to regulate and develop the real estate sector in the concerned State/UT.

The Real Estate Regulatory Authority of the concerned State/UT is required to register and regulate real estate projects and real estate agents registered under RERA. The Regulatory Authority is also required to publish and maintain a web portal, containing relevant details of all real estate projects for which registration has been given, for public viewing.

Section 34 of RERA also enables the Real Estate Regulatory Authority to maintain a database, on its website, for public viewing, and enter the names and photographs of the defaulting promoters, or the promoters who have been penalised under the Act, with reasons therefor, and the details of the projects for which registration has been revoked, for access to the general public.

Allotments under PMAY(U)

2776. SHRI SUSHIL KUMAR GUPTA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether it is a fact that a rumour was spread in an organised manner that people can submit applications in the office of the Ministry for allotment of a house under Pradhan Mantri Awas Yojana Urban [PMAY(U)];

(b) if so, the details thereof;

(c) what action has been taken against those people who have spread this rumour; and

(d) whether it is a fact that forms for allotment are being sold in the market?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (d) Yes Sir. Some unknown persons are spreading rumours that people can submit applications in the office of the Ministry of Housing and Urban Affairs (MoHUA) for allotment of a house under Pradhan Mantri Awas Yojana Urban [PMAY(U)] Mission. As a result, large number of people are approaching the MoHUA at Nirman Bhawan, New Delhi for submitting their application forms by taking photocopied format from others for availing benefits under PMAY(U) Mission.

The PMAY(U) Mission has a provision to submit online applications through the MoHUA's website (*www.pmayinis.gov.in*) and the applicants may also submit their applications to the concerned implementing agency or Urban Local Body (ULB) as per prescribed format 4A and 4B of PMAY(U) Mission guidelines. In case of Delhi, Delhi Urban Shelter Improvement Board (DUSIB) and Delhi Development Authority (DDA) are the implementing agencies for PMAY(U) Mission.

In this regard, a Press Brief has been issued for public to approach DUSIB and DDA to submit their applications to avail benefits under PMAY(U) Mission. A First Information Report (FIR) has also been lodged against the unknown persons indulged in the unauthorised activities in the name of PMAY(U) Mission.

Bisalpur-Jaipur Drinking Water Project

†2777. DR. KIRODI LAL MEENA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether Central Government plans to develop/implement the second stage of the ambitious Bisalpur-Jaipur drinking water project in order to provide drinking water to the urban areas of Jaipur district by arranging financial resources through external assistance, if so, by when and if not, the reasons therefor; and

(b) whether Central Government plans to develop/implement the currently operational Bisalpur project for the drinking water problem of urban areas of Tonk district by providing financial resources through external assistance, if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) and (b) Urban water supply is a State subject and it is the responsibility of the State Governments to plan, design, execute and operate water supply schemes in the urban areas of the country. Ministry of Housing and Urban Affairs has not developed/implemented 2nd phase of operational Bisalpur project for providing drinking water to the urban areas of Jaipur and Tonk district.

Delay in Phase-IV of Delhi Metro

2778. SHRI VIJAY GOEL: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether the fourth phase of Delhi Metro is running behind the schedule;

†Original notice of the question was received in Hindi.